

In the Court of HHJ Shri.R.M. Sadrani,

Court 10, Addl. Sessions Judge

Criminal Cause List Dated 14.08.2020

BOARD OF C.R. No. 10

Sr. No.	Case No.	Parties Name	Stage
1.	ABA 798/20	Sadashiv @ Mehul Pandey V/s State	Hrg
2	Cri B.A. 1726/20	Alaamin Najrul Islam Tahir Vs. Santacruz Pol.Stn	Hrg
3	B.A. 155/20	Sameer Ajit Bose Vs. Bandra Pol.Stn.	Hrg.
4.	S.C.671/15 (HCETB)	D.C.B.C.I.D. Unit XII Vs. Ashok Shankar Dethe	R/E.(PH)
5	B.A. 1738/20	Abhishek Arup Choudhari Vs. Santacruz Pol.Stn.	Hrg.
6.	S.C.869/15	D.B.Marg Vs. Bhiku Kadir Shah	Argument
7	S.C. 830/15 @ S.C.522/17 (HCETB)	D.C.B.C.I.D.Unit XI Vs. Raju @ Langada Hanumanta Tapkar & Others.14	R/E (PH)

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